- I. Notification G.S.R. No. 34(E), dated the 25th January, 1977, publishing the Assam Wild Life (Stock Declaration) Rules, 1977.
 - II. Notification G.S.R. No. 35(E), dated the 25th January, 1977, pub lishing the Assam Wild Life (Trans actions of Taxidermy) Rules, 1977. [Raced in Library. For (i) to (iv) See No. LT-11583/77].
 - I. Annual Report and Accounts of the Life Insurance Corporation of India for the year ended the 31st March, 1976, and related papers
 - II. Annual Report and Accounts (1975) of the General Insurance Corporation of India; Bombay and related pa pera

III. The Tamil Nadu General Sales Tax (Amendment) Act, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): Sir, I beg to lay on the Table:

- I. A copy (in English and Hindi) of the Nineteenth Report and Accounts of the Life Insurance Corporation of India for the year ended the 31st March, 1976 together with Auditors' Report thereon under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-11584/77]
- II- A copy (in English and Hindi) of the Fourth Annual Report and Accounts of the General Insurance Corporation of India, Bombay, for the year 1975, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon under sub-section (I) of section 619A of the Companies Act, 1956. [Placed in Library, See No. LT-11585/77].
- III. A copy (in English and Hindi)
 of the Tamil Nadu General Sales Tax
 (Amendment) Act, 1976, (No. 40 of 1976)
 enacted by the President under sub-section (3)
 of section 3 of the Tamil Nadu State
 Legislature (Delegation of Powers) Act,
 1976.

[Placed in Library. See No. LT-11586/77].

- I.General Insurance (Rationalisation and Revision 0f Pay Scales and other conditions of service of super visory, clerical and subordinate staff) second Amendment Scheme, 1976
- II. General Insurance (Rationalisation of Pay Scales and other conditions of service of development staff) Amendment Scheme, 1976

SHRIMATI SUSHILA ROHATGI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following notifications of the Ministry of Finance (Department of Economic Affairs) under section 17 of the General Insurance Business (Nationalisation) Act, 1972: —

- I. Notification S.O. No. dated the 27th November, 1976, publishing the General Insurance Revision (Rationalisation and Pay Scales and other Conditions of Supervisory Service of Clerical Subordinate Staff) Second Amendment Scheme, 1976.
- II. Notification S.O. No. 761(E), dated the 1st December, 1976, pub lishing the General Insurance (Ra tionalisation of Pay Scales and other Conditions of Service of Develop ment Staff) Amendment Scheme, 1976. [Placed in Library. For I and II. See No. LT-1158^/77].

I.Emergency Risks (Goods) Insur ance (Fifth Amendment) Scheme, 1976

II.Emergency Risks (Undertakings) Insurance (Sixth Amendment) Scheme, 1976

SHRIMATI SUSTIILA ROHATGI: Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification S.O. No. 792(E), dated the 14th December, 1976, publishing the